

DIVISION BENCH
COURT - II

P-102

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1084(KB)2020
IA(I.B.C)/1380(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JULY 2024

IN THE MATTER OF	CFM ASSET RECONSTRUCTION PRIVATE LIMITED VS SRI MUNISUVRATA AGRI INTERNATIONAL LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Aishwarya Kr. Awasthi, Adv.] For the Financial Creditor

Mr. D. N. Sharma, Adv.] For the Corporate Debtor

Mr. Supriya Ranjan Saha, Adv.] and For the Applicant in IA(I.B.C)/1380(KB)2024

Ms. Shreya Choudhary, Adv.]

Mr. Nirmalya Dasgupta, Adv.] For the Respondents

Md. Atifuddin, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Let a reply affidavit be filed to the application no., i.e., IA(I.B.C)/1380(KB)2024 within a period of two weeks.
3. List this matter for further consideration on **14.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.